

HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong, the 29th September, 2026

No.HCM.II/23/2026/17: The Hon'ble Chief Justice, High Court of Meghalaya, is pleased to constitute a Screening Committee for the purpose of scrutinizing the service records of Judicial Officers to assess their eligibility for grant of **Assured Career Progression (ACP)**, comprising the following Hon'ble Judges:

1. Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya - **Chairman**
2. Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya - **Member**

Further, the Registrar (Judicial Service) shall act as the Secretary of the Committee and the Registrar (Vigilance) shall also assist the Committee.

This Registry's Notification No. **HCM.II/73/2025/5 dated 18th February, 2026** stands superseded.

/

REGISTRAR GENERAL

Memo No.HCM.II/23/2026/17A

Dated, Shillong, the 29th September, 2026

Copy to:

1. Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, for favour of her Ladyship's kind information.
2. Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, for favour of his Lordship's kind information.
3. Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, for favour of his Lordship's kind information.
4. Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya, for favour of his Lordship's kind information.
5. Registrar (Vigilance), High Court of Meghalaya, Shillong, for favour of kind information and necessary action.
6. Registrar (Judicial Service), High Court of Meghalaya, Shillong, for favour of kind information and necessary action.
- ✓ 7. Systems Analyst, High Court of Meghalaya, Shillong, for uploading the same on the official website.
8. Office File.


REGISTRAR GENERAL

3302
29/9/26